

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 44/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2017

NAME OF THE PARTIES: Mr. Suresh N. Chadha
V/s.
M/s. Shree Swami Samarth Fisheries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	M-P Sharma	PCS For Petitioner	HbSund

ORDER

C.P No. 44/397-398/CLB/MB/MAH/2014

1. The Learned Representative of the Petitioner is present, however, no one is present from the side of the Respondent.
2. Learned Representative of the Petitioner has informed that he has received the Draft of Settlement through e-mail.
3. The Bench directs to file and place it on record the proposed draft photocopy during the day time.
4. Since the settlement is in progress, therefore, this matter be now listed for hearing on **2nd March, 2017** with the direction to communicate the next date and the contents of the order to the other side.

Dated : 23.01.2017.

Sd/-
M. K. SHRAWAT
MEMBER (JUDICIAL).